

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-11-2024

Date : 22.11.2024

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
5630/2024	22.11.2024	CRLMC-3595/2024	P.M.TARAI	C.O.		Order Dtd. 2024-11-20	
5631/2024	22.11.2024	BLAPL-10653/2024	DEBABRATA DASH	C.O.		Order Dtd. 2024-11-20	
5633/2024	22.11.2024	BLAPL-10189/2024	A DAS	C.O.		Order Dtd. 2024-11-20	
5634/2024	22.11.2024	BLAPL-6150/2024	NK ROUT	C.O.		Order Dtd. 2024-11-20	
5635/2024	22.11.2024	BLAPL-7088/2024	M MOHANTY	C.O.		Order Dtd. 2024-11-20	BAIL-1
5636/2024	22.11.2024	BLAPL-5050/2024	DP DAS	C.O.		Order Dtd. 2024-11-20	BAIL-1
5637/2024	22.11.2024	CRLMC-3794/2024	PRAKASH CHANDRA DASH	C.O.		Order Dtd. 2024-11-20	
5638/2024	22.11.2024	BLAPL-10291/2024	A PANDA	C.O.		Order Dtd. 2024-11-20	
5642/2024	22.11.2024	WP (C) - 35991/2020	S MOHARANA	C.O.		Order Dtd. 2024-11-21	WRIT BRANCH-1
5643/2024	22.11.2024	WP (C) - 25099/2022	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-11-27	WRIT BRANCH-8
5645/2024	22.11.2024	CRLA-1143/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-20	
5646/2024	22.11.2024	TRP (C) - 238/2024	J.C.BARAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-20	
5647/2024	22.11.2024	TRP (C) - 316/2024	D.K.PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	
5648/2024	22.11.2024	TRP (C) - 321/2024	R.R.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	
5649/2024	22.11.2024	TRP (C) - 321/2024	P.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	
5650/2024	22.11.2024	TRP (C) - 317/2024	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	

5651/2024	22.11.2024	TRP (C) - 357/2024	KIRTAN BADHEI	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	
5652/2024	22.11.2024	TRP (C) - 363/2024	RANJIT MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	
5653/2024	22.11.2024	JCRLA-39/2023	MR. SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL
5654/2024	22.11.2024	TRP (C) - 370/2024	D.SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-11-20	
5655/2024	22.11.2024	CRLA-790/2022	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL
5656/2024	22.11.2024	CRLA-1062/2024	H.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-11-19	
5657/2024	22.11.2024	CRLMP-1523/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-20	
5658/2024	22.11.2024	WP (C) - 18640/2024	L D SAHOO A	C.O.	COURT NO. 15	Order Dtd. 2024-11-19	WRIT BRANCH (DIVISION BENCH-2)
5659/2024	22.11.2024	CRLMP-1522/2024	P.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-11-20	
5661/2024	22.11.2024	CRLMC-3433/2024	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-11-20	
5662/2024	22.11.2024	WP (C) - 42655/2023	S C D DASH	C.O.	COURT NO. 17	Order Dtd. 2024-11-19	WRIT BRANCH-7
5663/2024	22.11.2024	CRLMC-3492/2024	D.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2024-11-20	
5664/2024	22.11.2024	WP (C) - 3116/2024	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2024-11-04	WRIT BRANCH-8
5665/2024	22.11.2024	CRLMC-3844/2024	M.NANDY	C.O.	COURT NO. 15	Order Dtd. 2024-11-13	
5666/2024	22.11.2024	WPCRL-127/2024	P.K.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-11-13	
5667/2024	22.11.2024	WP (C) - 25434/2022	S B UDGATA	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	WRIT BRANCH-4
5669/2024	22.11.2024	WP (C) - 28140/2024	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	
5670/2024	22.11.2024	WP (C) - 28145/2024	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-01-03	
5671/2024	22.11.2024	WP (C) - 24676/2024	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-11-27	

5672/2024	22.11.2024	CRLA-956/2024	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-11-21	
5673/2024	22.11.2024	WP (C) - 20681/2024	S.K ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-11-19	
5676/2024	22.11.2024	BLAPL-11054/2024	SWAYAMPRAVA DASH	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5677/2024	22.11.2024	BLAPL-11052/2024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-1
5678/2024	22.11.2024	BLAPL-11050/2024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-2
5679/2024	22.11.2024	BLAPL-11048/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-1
5680/2024	22.11.2024	BLAPL-11043/2024	PK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-1
5681/2024	22.11.2024	BLAPL-11039/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-2
5682/2024	22.11.2024	BLAPL-11035/2024	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5683/2024	22.11.2024	BLAPL-10843/2024	BR SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-2
5684/2024	22.11.2024	BLAPL-10691/2024	BK PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5685/2024	22.11.2024	BLAPL-8633/2024	AK BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-1
5686/2024	22.11.2024	BLAPL-8633/2024	SK DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-1
5687/2024	22.11.2024	BLAPL-7126/2024	MR BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-1
5688/2024	22.11.2024	BLAPL-7074/2024	BN SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5689/2024	22.11.2024	BLAPL-6830/2024	BP TANGA	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	BAIL-2
5690/2024	22.11.2024	BLAPL-5081/2024	S CHOUDHURY	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5691/2024	22.11.2024	WP (C) - 30129/2023	P K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-28	WRIT BRANCH-5
5692/2024	22.11.2024	BLAPL-9478/2024	B BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-19	BAIL-1
5694/2024	22.11.2024	WP (C) - 28695/2024	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-20	
5695/2024	22.11.2024	WP (C) -	B. DAS	C.O.	COURT NO.	Order Dtd. 2024-11-20	

		23119/2024			12		
5696/2024	22.11.2024	WP (C) - 28719/2024	S. C. MEKAP	C.O.	COURT NO. 12	Order Dtd. 2024-11-20	
5697/2024	22.11.2024	WP (C) - 27141/2024	B. B. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-11-20	
5698/2024	22.11.2024	WP (C) - 28663/2024	M. SETHI	C.O.	COURT NO. 23	Order Dtd. 2024-11-28	
5700/2024	22.11.2024	FAO-318/2024	P K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-09	MISC. APPEAL SEC.
5701/2024	22.11.2024	WP (C) - 14270/2024	P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-11-21	WRIT BRANCH-5
5702/2024	22.11.2024	WP (C) - 14359/2024	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	WRIT BRANCH-6
5704/2024	22.11.2024	CRLMC- 477/2024	N ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	CRIMINAL MISC
5705/2024	22.11.2024	CRLMC- 477/2024	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	CRIMINAL MISC
5706/2024	22.11.2024	BLAPL- 10303/2024	U DAS	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	BAIL-1
5707/2024	22.11.2024	BLAPL- 9970/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 15	Order Dtd. 2024-11-21	
5711/2024	22.11.2024	WP (C) - 27983/2024	R. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-12-10	
5713/2024	22.11.2024	WP (C) - 26509/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5716/2024	22.11.2024	WP (C) - 27000/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-14	
5718/2024	22.11.2024	WP (C) - 28013/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-05	
5720/2024	22.11.2024	WP (C) - 27955/2024	J. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-12-16	
5722/2024	22.11.2024	WP (C) - 27674/2024	N. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5723/2024	22.11.2024	WP (C) - 28184/2024	B. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5725/2024	22.11.2024	WP (C) - 28120/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-28	
5726/2024	22.11.2024	WP (C) - 28132/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5728/2024	22.11.2024	WP (C) - 28114/2024	M. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5730/2024	22.11.2024	WP (C) - 28729/2024	M. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5732/2024	22.11.2024	WP (C) - 28729/2024	P. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5733/2024	22.11.2024	WP (C) - 28423/2024	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5739/2024	22.11.2024	BLAPL-	JADUNATH	C.O.	COURT NO.	Order Dtd. 2024-11-20	BAIL-1

		9932/2024	PRADHAN		6		
5742/2024	22.11.2024	WP (C) - 28871/2024	B. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5743/2024	22.11.2024	WP (C) - 28189/2024	K. C. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5745/2024	22.11.2024	WP (C) - 22087/2024	T. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-19	
5746/2024	22.11.2024	WP (C) - 22087/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-19	
5749/2024	22.11.2024	WP (C) - 28485/2024	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	
5751/2024	22.11.2024	WP (C) - 28405/2024	S.K.BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-12-16	
5752/2024	22.11.2024	WP (C) - 25006/2024	S. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
5754/2024	22.11.2024	WP (C) - 26207/2024	K.R.JENA	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
5756/2024	22.11.2024	WP (C) - 26192/2024	U. P. BAG	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
5758/2024	22.11.2024	WP (C) - 25060/2024	G. C. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-11-22	
5760/2024	22.11.2024	WP (C) - 25006/2024	G. SUNDARA	C.O.	COURT NO. 16	Order Dtd. 2024-11-11	
5762/2024	22.11.2024	WP (C) - 26922/2024	T. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-11-14	
5763/2024	22.11.2024	WP (C) - 25772/2024	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2024-11-14	
5764/2024	22.11.2024	WP (C) - 28670/2024	PRASANNA KUMAR MISRA	C.O.	COURT NO. 16	Order Dtd. 2024-11-21	
5766/2024	22.11.2024	ABLAPL- 3079/2024	M R SAHOO	C.O.	COURT NO. 2 OLD		BAIL-1
5768/2024	22.11.2024	WP (C) - 27794/2024	ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-20	
5769/2024	22.11.2024	CRLMC- 4203/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-20	
5773/2024	22.11.2024	WP (C) - 26931/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-19	
5775/2024	22.11.2024	MATA- 261/2024	A K SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-21	FIRST APPEAL
5777/2024	22.11.2024	WPCRL- 128/2024	JUDHISTRI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5778/2024	22.11.2024	MATA- 261/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	FIRST APPEAL
5779/2024	22.11.2024	WPCRL- 132/2024	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-09	
5781/2024	22.11.2024	WP (C) - 28926/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
5782/2024	22.11.2024	WP (C) - 28926/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-16	
5784/2024	22.11.2024	WP (C) - 22377/2024	D K JENA	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	

5785/2024	22.11.2024	WP (C) - 28377/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-12	
5786/2024	22.11.2024	RVWPET- 41/2024	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-12-17	CIVIL REVISION
5788/2024	22.11.2024	CRLA- 487/2024	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL
5789/2024	22.11.2024	ABLAPL- 4890/2024	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-11-19	
5792/2024	22.11.2024	ABLAPL- 10347/2024	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-19	
5799/2024	22.11.2024	WP (C) - 28620/2024	T R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12-19	
5800/2024	22.11.2024	WP (C) - 28892/2024	T R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12-19	
5801/2024	22.11.2024	RPFAM- 425/2023	G SUNDAR	C.O.	COURT NO. 20	Order Dtd. 2024-12-18	FIRST APPEAL
5802/2024	22.11.2024	RPFAM- 425/2023	J DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-12-18	FIRST APPEAL
5803/2024	22.11.2024	WP (C) - 28685/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-04	
5804/2024	22.11.2024	WP (C) - 27004/2024	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5805/2024	22.11.2024	WP (C) - 28544/2023	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-19	WRIT BRANCH-3
5806/2024	22.11.2024	WP (C) - 28544/2023	M/S.BIBHU PRASAD TRIPATHY, NARAYAN BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-19	WRIT BRANCH-3
5807/2024	22.11.2024	WP (C) - 20940/2021	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	WRIT BRANCH-2
5808/2024	22.11.2024	WP (C) - 10317/2016	A K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	WRIT BRANCH-2
5809/2024	22.11.2024	WP (C) - 7405/2021	MR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-20	WRIT BRANCH-7
5810/2024	22.11.2024	WP (C) - 26862/2024	BK PATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5811/2024	22.11.2024	WP (C) - 13100/2024	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	WRIT BRANCH-8
5812/2024	22.11.2024	WP (C) - 26863/2024	BK PATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5814/2024	22.11.2024	WP (C) - 28353/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	

5815/2024	22.11.2024	WP (C) - 26866/2024	BK PATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5816/2024	22.11.2024	WP (C) - 26992/2024	BK PATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5817/2024	22.11.2024	WP (C) - 26999/2024	BK PATI	C.O.	COURT NO. 1	Order Dtd. 2024-11-21	
5818/2024	22.11.2024	WP (C) - 28697/2024	MR ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
5820/2024	22.11.2024	WP (C) - 27373/2024	S DAS	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5821/2024	22.11.2024	WP (C) - 26699/2024	BK PATI	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5822/2024	22.11.2024	WP (C) - 27002/2024	B K PATI	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5823/2024	22.11.2024	WP (C) - 28699/2024	M R ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2024-12-16	
5824/2024	22.11.2024	WP (C) - 27005/2024	B K PATI	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5826/2024	22.11.2024	WP (C) - 26494/2024	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5827/2024	22.11.2024	WP (C) - 28404/2024	R C MUDULI	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5828/2024	22.11.2024	WP (C) - 27247/2024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-11-19	
5829/2024	22.11.2024	WP (C) - 26764/2024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-11-19	
5831/2024	22.11.2024	CMP- 1131/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	
5833/2024	22.11.2024	CMP- 1093/2024	A. DAS	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	
5836/2024	22.11.2024	WP (C) - 25569/2024	JP KAR	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	
5837/2024	22.11.2024	WP (C) - 26774/2024	J. P. KAR	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	
5839/2024	22.11.2024	CRLMP-	M. R.	C.O.	COURT NO.	Order Dtd. 2024-11-21	

		1539/2024			25		
5841/2024	22.11.2024	CRLMP-1538/2024	U. P. BAG	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5842/2024	22.11.2024	CRLMP-1560/2024	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5843/2024	22.11.2024	CRLMP-1546/2024	R. R. DAS	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5844/2024	22.11.2024	RPFAM-1/2024	A SUNDARAY	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	
5845/2024	22.11.2024	SAO-5/2024	SK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	SECOND APPEAL
5846/2024	22.11.2024	CRLMP-1553/2024	S. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5848/2024	22.11.2024	CRLA-583/2024	R SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	CRIMINAL APPEAL
5849/2024	22.11.2024	CRLA-28/2024	B B ROUT	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	CRIMINAL APPEAL
5850/2024	22.11.2024	CRLMP-1544/2024	B.TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2024-11-21	
5851/2024	22.11.2024	RPFAM-63/2020	BB MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-11-20	FIRST APPEAL
5852/2024	22.11.2024	CRLMC-3252/2024	CHANDRA SEKHAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-18	
5853/2024	22.11.2024	CRLA-144/2017	DR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-18	CRIMINAL APPEAL
5855/2024	22.11.2024	ABLAPL-12797/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-20	
5856/2024	22.11.2024	WP (C) - 28013/2024	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-05	
5857/2024	22.11.2024	BLAPL-11030/2024	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-11-21	
5858/2024	22.11.2024	MACA-1168/2023	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-11-21	MISC. APPEAL SEC.
5860/2024	22.11.2024	WP (C) - 25569/2024	G. R. PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-20	
5861/2024	22.11.2024	MACA-1168/2023	A.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-11-21	MISC. APPEAL SEC.
5862/2024	22.11.2024	WP (C) - 26032/2024	A. K. DAS	C.O.	COURT NO. 14	Order Dtd. 2024-12-11	
5863/2024	22.11.2024	WP (C) - 26704/2024	R. K. SAHU	C.O.	COURT NO. 14	Order Dtd. 2024-11-20	
5865/2024	22.11.2024	WP (C) -	G. R. PATRA	C.O.	COURT NO.	Order Dtd. 2024-11-20	

		26774/2024			14		
5866/2024	22.11.2024	WP (C) - 27888/2024	S. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-11-20	
5867/2024	22.11.2024	CONTC- 6774/2024	S K SAHOO	C.O.	COURT NO. 14	Order Dtd. 9999-12-31	
5868/2024	22.11.2024	WP (C) - 28044/2024	G. C. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-11-20	
5869/2024	22.11.2024	WP (C) - 28143/2024	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-20	
5870/2024	22.11.2024	WP (C) - 28258/2024	S.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	
5871/2024	22.11.2024	WP (C) - 28284/2024	B. K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-11-20	
5872/2024	22.11.2024	WP (C) - 28437/2024	A. R. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-03	
5873/2024	22.11.2024	CONTC- 4674/2024	J KAMILA	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5874/2024	22.11.2024	WP (C) - 28449/2024	S. BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-03	
5875/2024	22.11.2024	WP (C) - 28528/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-11-20	
5876/2024	22.11.2024	WP (C) - 28539/2024	K. C. TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-11-21	
5877/2024	22.11.2024	WP (C) - 27089/2024	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-28	
5878/2024	22.11.2024	CRLMC- 964/2024	H K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-11-20	
5879/2024	22.11.2024	WP (C) - 27105/2024	P. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-20	
5880/2024	22.11.2024	CRLMC- 2957/2024	M K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-11-20	
5881/2024	22.11.2024	CMP- 1215/2024	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-02-06	
5882/2024	22.11.2024	CMP- 1063/2024	J. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-02-10	
5883/2024	22.11.2024	CMP- 1206/2024	P. BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-11-20	
5884/2024	22.11.2024	CMP- 1217/2024	B. P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-11-19	
5885/2024	22.11.2024	CMP-924/2024	M. D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-11-20	WRIT BRANCH-7
5886/2024	22.11.2024	WP (C) - 28198/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-11-18	
5888/2024	22.11.2024	WP (C) - 28613/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-20	
5889/2024	22.11.2024	WP (C) - 28215/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-20	
5891/2024	22.11.2024	WP (C) - 28092/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	
5892/2024	22.11.2024	WP (C) - 28731/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	

5893/2024	22.11.2024	WP (C) - 28733/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	
5894/2024	22.11.2024	WP (C) - 28735/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	
5895/2024	22.11.2024	WP (C) - 28736/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	
5896/2024	22.11.2024	WP (C) - 28738/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	WRIT BRANCH-8
5897/2024	22.11.2024	WP (C) - 28782/2024	B. M. SARANGI	C.O.	COURT NO. 14	Order Dtd. 2024-11-21	
5898/2024	22.11.2024	FAO-485/2024	A. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-06	
5899/2024	22.11.2024	WP (C) - 28225/2024	R. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-11-21	
5900/2024	22.11.2024	CRLREV- 681/2023	M D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-11-12	CRIMINAL REVISION
5901/2024	22.11.2024	CRLREV- 699/2023	S N PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-12	CRIMINAL REVISION
5902/2024	22.11.2024	CRLREV- 681/2023	S N PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-12	CRIMINAL REVISION
5904/2024	22.11.2024	WP (C) - 26862/2017	A B MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-12-06	WRIT BRANCH-7
5905/2024	22.11.2024	WP (C) - 16648/2011	H SUNDARA	C.O.	COURT NO. 7	Order Dtd. 2024-11-20	WRIT BRANCH-1
5906/2024	22.11.2024	WP (C) - 16648/2011	H K MOHANTA	C.O.	COURT NO. 7	Order Dtd. 2024-11-20	WRIT BRANCH-1
5908/2024	22.11.2024	WP (C) - 13854/2024	S R MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-06-04	WRIT BRANCH-8
5910/2024	22.11.2024	CRLMC- 3237/2017	K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	CRIMINAL MISC
5911/2024	22.11.2024	TRP (C) - 53/2024	G SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2025-01-06	M.J.C.
5912/2024	22.11.2024	WP (C) - 8520/2024	B K PATI	C.O.	COURT NO. 12	Order Dtd. 2024-11-21	WRIT BRANCH-5
5913/2024	22.11.2024	WP (C) - 41636/2023	S BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-01-07	WRIT BRANCH-4
5914/2024	22.11.2024	WA-1239/2024	D K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-11-18	WRIT APPEAL
5915/2024	22.11.2024	RSA-571/2014	T BAG	C.O.	COURT NO. 20	Order Dtd. 2024-11-19	SECOND APPEAL
5916/2024	22.11.2024	RSA-571/2014	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-11-19	SECOND APPEAL
5917/2024	22.11.2024	RSA-412/2014	S K SAHU	C.O.	COURT NO. 12	Order Dtd. 2024-12-16	SECOND APPEAL
5918/2024	22.11.2024	RSA-251/2022	P NAYAK	C.O.	DR (J)	Order Dtd. 2025-01-27	SECOND

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5919/2024	22.11.2024	WP (C) - 11631/2011	J P KAR	C.O.	DR (J)	Order Dtd. 2024-11-18	WRIT BRANCH-1
5921/2024	22.11.2024	WP (C) - 11484/2019	S MOHARANA	C.O.	DR (J)	Order Dtd. 2024-11-18	WRIT BRANCH-7
5922/2024	22.11.2024	WP (C) - 28746/2024	BINOD KUMAR DAS	C.O.	DR (J)	Order Dtd. 2024-11-21	
5923/2024	22.11.2024	WP (C) - 28742/2024	BINOD KUMAR DAS	C.O.	DR (J)	Order Dtd. 2024-11-21	
5924/2024	22.11.2024	WP (C) - 11484/2019	S KANUNGO	C.O.	DR (J)	Order Dtd. 2024-11-18	WRIT BRANCH-7
5926/2024	22.11.2024	WP (C) - 27856/2024	JUDHISTHIR SAHOO	C.O.	DR (J)	Order Dtd. 2024-11-20	
5927/2024	22.11.2024	WP (C) - 11484/2019	M/S.AJODHYA RANJAN DASH, SANTOSH KU MOHANTY, SP DAS	C.O.	DR (J)	Order Dtd. 2024-11-18	WRIT BRANCH-7
5930/2024	22.11.2024	WP (C) - 24756/2024	S. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-27	
5931/2024	22.11.2024	CRLMC- 2804/2024	RAHUL SETHI	C.O.	COURT NO. 12	Order Dtd. 2024-12-11	
5932/2024	22.11.2024	ABLAPL- 12773/2024	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-11-19	
5934/2024	22.11.2024	WA-1239/2024	D K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-18	WRIT APPEAL
5935/2024	22.11.2024	BLAPL- 11068/2024	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-11-22	
5938/2024	22.11.2024	CRLA- 716/2022	L MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL
5939/2024	22.11.2024	WP (C) - 26430/2024	R.K MEHER	C.O.	COURT NO. 6	Order Dtd. 2024-11-22	WRIT BRANCH (DIVISION BENCH-1)
5941/2024	22.11.2024	CRLA- 136/2018	B P MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-11-22	CRIMINAL APPEAL
5942/2024	22.11.2024	WP (C) - 7661/2020	B DAS	C.O.	COURT NO. 24	Order Dtd. 2024-12-18	WRIT BRANCH-5
5943/2024	22.11.2024	BLAPL- 4912/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-11-22	BAIL-2
5944/2024	22.11.2024	CRLMC- 4151/2024	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-10	
5945/2024	22.11.2024	WP (C) -	H. K. PATRA	C.O.	COURT NO.	Order Dtd. 2024-11-21	

		28569/2024			15		
5946/2024	22.11.2024	WP (C) - 27927/2024	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-21	
5947/2024	22.11.2024	WP (C) - 27660/2024	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-21	
5948/2024	22.11.2024	WP (C) - 28845/2024	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-21	
5949/2024	22.11.2024	BLAPL- 11037/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-11-21	
5950/2024	22.11.2024	WP (C) - 28769/2024	S. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-12-09	
5632/2024	22.11.2024	WP (C) - 14003/2024	B K DAS	GENERAL		Order Dtd. 2024-11-18	WRIT BRANCH-2
5639/2024	22.11.2024	WP (C) - 35461/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-07	WRIT BRANCH-7
5640/2024	22.11.2024	WP (C) - 27990/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-20	
5641/2024	22.11.2024	WP (C) - 23115/2013	JAYADEV BHOI	GENERAL		Order Dtd. 2022-06-20	WRIT BRANCH (DIVISION BENCH)
5644/2024	22.11.2024	RPFAM- 371/2023	AKSHAYA KUMAR MOHANTY	GENERAL		Order Dtd. 2024-11-19	FIRST APPEAL
5660/2024	22.11.2024	RSA-405/2023	PARSURAM PANDA	GENERAL		Order Dtd. 2024-11-19	SECOND APPEAL
5674/2024	22.11.2024	WP (C) - 27915/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-11-21	
5693/2024	22.11.2024	WP (C) - 18084/2022	NIRUPAMA MISHRA	GENERAL		Order Dtd. 2024-11-05	WRIT BRANCH-6
5767/2024	22.11.2024	CRLA- 956/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-21	
5771/2024	22.11.2024	BLAPL- 11030/2024	PRASANTA KUMAR DASH	GENERAL		Judgement Dtd. 2024-11- 21	
5772/2024	22.11.2024	WP (C) - 23232/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1
5774/2024	22.11.2024	WP (C) - 23254/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1
5776/2024	22.11.2024	WP (C) - 28807/2024	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2024-11-21	
5780/2024	22.11.2024	WP (C) - 28497/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-21	
5783/2024	22.11.2024	WP (C) - 28386/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-21	

5787/2024	22.11.2024	WP (C) - 27276/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-21	
5790/2024	22.11.2024	WP (C) - 28470/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-20	
5791/2024	22.11.2024	WP (C) - 28379/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-21	
5793/2024	22.11.2024	CMP-253/2024	SAHASRANSU SOURAV	GENERAL		Order Dtd. 2024-11-21	WRIT BRANCH-8
5794/2024	22.11.2024	WP (C) - 23231/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1
5795/2024	22.11.2024	MACA- 335/2017	SUMANT SAHU	GENERAL		Entire Order	MISC. APPEAL SEC.
5796/2024	22.11.2024	MACA- 894/2018	SUMANT SAHU	GENERAL		Entire Order	MISC. APPEAL SEC.
5797/2024	22.11.2024	MACA- 859/2018	SUMANT SAHU	GENERAL		Entire Order	MISC. APPEAL SEC.
5798/2024	22.11.2024	WP (C) - 41356/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-23	WRIT BRANCH-1
5813/2024	22.11.2024	WP (C) - 23228/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1
5819/2024	22.11.2024	WP (C) - 23260/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-1
5825/2024	22.11.2024	WP (C) - 27534/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-01	WRIT BRANCH-8
5832/2024	22.11.2024	WP (C) - 10952/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-02	WRIT BRANCH-8
5834/2024	22.11.2024	WPC (OAC) - 503/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04-04	OA Branch
5835/2024	22.11.2024	WP (C) - 8903/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-3
5838/2024	22.11.2024	CMP- 1271/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-22	WRIT BRANCH-3
5840/2024	22.11.2024	WP (C) - 24931/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-19	WRIT BRANCH-4
5847/2024	22.11.2024	WP (C) - 34872/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH-3)

5854/2024	22.11.2024	WP (C) - 28687/2024	APARESH BHOI	GENERAL		Entire Brief	
5859/2024	22.11.2024	WP (C) - 28687/2024	APARESH BHOI	GENERAL		Entire Brief	
5864/2024	22.11.2024	WP (C) - 15026/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH-2
5887/2024	22.11.2024	WP (C) - 5390/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-11-23	WRIT BRANCH-6
5890/2024	22.11.2024	WP (C) - 8674/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-6
5907/2024	22.11.2024	WP (C) - 17508/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-16	
5909/2024	22.11.2024	WP (C) - 14899/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-6
5920/2024	22.11.2024	WPC (OAC) - 2877/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-21	OA Branch
5928/2024	22.11.2024	WP (C) - 41332/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-05	WRIT BRANCH-1
5929/2024	22.11.2024	WP (C) - 11316/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-8
5933/2024	22.11.2024	RVWPET (RPC) - 37/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-18	OA Branch
5936/2024	22.11.2024	ABLAPL- 12791/2024	DASARATHI PANDA	GENERAL		Entire Brief	
5937/2024	22.11.2024	ABLAPL- 12791/2024	DASARATHI PANDA	GENERAL		Entire Order	
5668/2024	22.11.2024	ABLAPL- 10090/2024	SURYAKANTA DWIBEDI	GENERAL		Order Dtd. 2024-11-08	BAIL-1
5675/2024	22.11.2024	BLAPL- 7223/2024	D PRADHAN	GENERAL			
5699/2024	22.11.2024	SA-138/1991	M. BARAL	GENERAL		Order Dtd. 2024-11-20	SECOND APPEAL
5703/2024	22.11.2024	WP (C) - 7008/2014	P MALLICK	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
5708/2024	22.11.2024	WP (C) - 9449/2024	P K DASH	GENERAL			WRIT BRANCH-6
5709/2024	22.11.2024	WP (C) - 18936/2013	J D MUDULI	GENERAL			
5710/2024	22.11.2024	WP (C) - 1830/2014	J D MUDULI	GENERAL			
5712/2024	22.11.2024	WP (C) -	K DAS	GENERAL			WRIT

		16410/2024					BRANCH-6
5714/2024	22.11.2024	CONTC-6978/2023	M NAIK	GENERAL			CONTEMPT
5715/2024	22.11.2024	FA-230/2000	P K JENA	GENERAL			FIRST APPEAL
5717/2024	22.11.2024	CRLMP-1518/2024	A B MALLICK	GENERAL			
5719/2024	22.11.2024	CRLMC-2371/2012	P K DASH	GENERAL			BAIL-2
5721/2024	22.11.2024	WP (C) - 7247/2024	KSHISH	GENERAL			WRIT BRANCH-6
5724/2024	22.11.2024	WP (C) - 20792/2015	B K DALAI	GENERAL			WRIT BRANCH-1
5727/2024	22.11.2024	WP (C) - 12199/2023	S K	GENERAL			WRIT BRANCH-6
5729/2024	22.11.2024	WP (C) - 11168/2023	S K	GENERAL			WRIT BRANCH-6
5731/2024	22.11.2024	CONTC-4670/2024	R K MOHABHOI	GENERAL			
5734/2024	22.11.2024	WPC (OAC) - 2171/1997	C R KAR	GENERAL			OA Branch
5735/2024	22.11.2024	OJC-7736/1995	L MOHANTY	GENERAL			
5736/2024	22.11.2024	ABLAPL-10497/2024	A MOHANTY	GENERAL			
5737/2024	22.11.2024	ABLAPL-6991/2024	R SETHI	GENERAL			BAIL-1
5738/2024	22.11.2024	CRLMC-2323/2023	D K JENA	GENERAL			CRIMINAL MISC
5740/2024	22.11.2024	MATA-15/2004	P K JENA	GENERAL			
5741/2024	22.11.2024	MATA-15/2004	P K JENA	GENERAL			
5744/2024	22.11.2024	CRLA-115/2010	OHCLC	GENERAL			CRIMINAL APPEAL
5747/2024	22.11.2024	CRLA-27/2017	OHLC	GENERAL			CRIMINAL APPEAL
5748/2024	22.11.2024	CRA-118/2001	OHLC	GENERAL			
5750/2024	22.11.2024	WP (C) - 17516/2024	S RANJIT	GENERAL			
5753/2024	22.11.2024	WP (C) - 41701/2023	S RANJIT	GENERAL			WRIT BRANCH-5
5755/2024	22.11.2024	WP (C) -	T K BARIK	GENERAL			WRIT

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5757/2024	22.11.2024	WP (C) - 23500/2024	D JENA	GENERAL			
5759/2024	22.11.2024	WP (C) - 2617/2005	B DASH	GENERAL			
5761/2024	22.11.2024	WP (C) - 15059/2016	A K PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
5765/2024	22.11.2024	OJC- 1907/1975	S NAYAK	GENERAL			
5770/2024	22.11.2024	WP (C) - 13434/2008	D NAYAK	GENERAL			
5830/2024	22.11.2024	ABLAPL- 12689/2024	SUBHANKAR PANDA	GENERAL		Order Dtd. 2024-11-18	
5903/2024	22.11.2024	ABLAPL- 12257/2024	J. P. KAR	GENERAL		Order Dtd. 2024-11-08	
5925/2024	22.11.2024	WP (C) - 18284/2024	SIDHARTH	GENERAL		PetitionAnnexure,Entire Order,	
5940/2024	22.11.2024	CMAPL- 408/2024	R K MEHER	GENERAL			

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